

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10530 of 2020-SM

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-004-005-2020-21 dated 29.05.2020 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Chandralon Texturising Pvt Limited

.... Appellant

UNIT I 100 % EOU CORRESPONDENCE
SURAT, GUJARAT -395004

VERSUS

Commissioner of CGST & Central Excise

.... Respondent

Surat Commissionerate
New Central Excise Building, Oppo. Gandhi Baug,
Chowk Bazaar, Surat - 395001

APPEARANCE :

Shri Ankur Upadhyay, Advocate for the Appellant
Shri P. Ganesan, Superintendent (AR) for the Revenue.

CORAM:

HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

DATE OF HEARING : 09.06.2025

DATE OF DECISION : 01.09.2025

DR. AJAYA KRISHNA VISHVESHA :

The appeal disposed of. For order, see order of date in Excise Appeal
No. 10468 of 2020-SM.

**(Dr. Ajaya Krishna Vishvesha)
Member (Judicial)**